

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-04-2024

Date : 10.04.2024									
S L N O	C.A. No.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	32991 /2024	10.04. 2024	ABLAP L- 1708/ 2024	K SAHOO	C.O .		Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 2)
2	32992 /2024	10.04. 2024	ABLAP L- 1993/ 2024	A DASH	C.O .		Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 6)
3	32993 /2024	10.04. 2024	ABLAP L- 1925/ 2024	BK DAS	C.O .		Order Dtd. 2024-04-08		(S ea t No - 6)
4	32994 /2024	10.04. 2024	ABLAP L- 1682/ 2024	J PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08		(S ea t No - 6)
5	32995 /2024	10.04. 2024	BLAPL - 1554/ 2024	BN SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08		(S ea t No - 6)
6	32996 /2024	10.04. 2024	ABLAP L- 1657/ 2024	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08		(S ea t No - -

									6)
7	32997 /2024	10.04. 2024	ABLAP L- 1959/ 2024	R SETHI	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	BAIL -2	(S ea t No - 11)
8	32998 /2024	10.04. 2024	ABLAP L- 1611/ 2024	SP DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	BAIL -2	(S ea t No - 12)
9	32999 /2024	10.04. 2024	ABLAP L- 2968/ 2024	D SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2024-04-06		(S ea t No - 12)
1 0	33000 /2024	10.04. 2024	BLAPL - 1469/ 2024	JR NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 1)
1 1	33001 /2024	10.04. 2024	BLAPL - 2172/ 2024	JR NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08		(S ea t No - 1)
1 2	33006 /2024	10.04. 2024	WP (C) - 8235/ 2024	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
1 3	33009 /2024	10.04. 2024	WP (C) - 8232/ 2024	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
1 4	33011 /2024	10.04. 2024	CONTC - 2315/ 2024	JITENDRA KU MISHRA (2)	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	CONT EMPT	(S ea t No - 3)
1	33012	10.04.	WP (C)	H.K. DASH	C.O	COUR	Order Dtd. 2024-04-09	WRIT	(S

5	/2024	2024	- 8234/ 2024		.	T NO. 2 OLD		BRAN CH-2	ea t No - 9)
1 6	33014 /2024	10.04. 2024	CONTC - 2311/ 2024	JITENDRA KU MISHRA (2)	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 9)
1 7	33016 /2024	10.04. 2024	WP (C) - 8328/ 2024	N.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
1 8	33017 /2024	10.04. 2024	CONTC - 2322/ 2024	GOPINATH SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 28)
1 9	33018 /2024	10.04. 2024	WP (C) - 8224/ 2024	B.K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
2 0	33019 /2024	10.04. 2024	CONTC - 2299/ 2024	BHABARANJ AN KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 9)
2 1	33021 /2024	10.04. 2024	WP (C) - 8340/ 2024	N.K. SATAPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
2 2	33022 /2024	10.04. 2024	CONTC - 2300/ 2024	BHABARANJ AN KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 28)
2 3	33023 /2024	10.04. 2024	WP (C) -	C.R. NAYAK	C.O .	COUR T	Order Dtd. 2024-04-09	WRIT BRAN	(S ea

			8283/ 2024			NO. 2 OLD		CH-2	t No - 9)
2 4	33025 /2024	10.04. 2024	CONTC - 2248/ 2024	ABHISHEK PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 9)
2 5	33026 /2024	10.04. 2024	WP (C) - 8394/ 2024	AUROBINDA SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
2 6	33027 /2024	10.04. 2024	WP (C) - 8442/ 2024	H.K. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-4	(S ea t No - 27)
2 7	33028 /2024	10.04. 2024	WP (C) - 12059 /2016	P K JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRAN CH-7	(S ea t No - 18)
2 8	33030 /2024	10.04. 2024	WP (C) - 8173/ 2024	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRAN CH-8	(S ea t No - 42)
2 9	33033 /2024	10.04. 2024	WP (C) - 17575 /2023	HRUDANAND A MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 44)
3 0	33034 /2024	10.04. 2024	WP (C) - 8237/ 2024	RABI SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
3 1	33035 /2024	10.04. 2024	WP (C) -	RABI SAMAL	C.O .	COUR T	Order Dtd. 2024-04-09	WRIT BRAN	(S ea

			8221/ 2024			NO. 1		CH-2	t No - 9)
3 2	33036 /2024	10.04. 2024	WP (C) - 8211/ 2024	RABI SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
3 3	33038 /2024	10.04. 2024	WP (C) - 8270/ 2024	H K DASH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
3 4	33061 /2024	10.04. 2024	BLAPL - 832/2 024	PK JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 9)
3 5	33062 /2024	10.04. 2024	BLAPL - 991/2 024	S SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	BAIL -2	(S ea t No - 10)
3 6	33063 /2024	10.04. 2024	BLAPL - 990/2 024	PARTHA SARATHI DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 10)
3 7	33068 /2024	10.04. 2024	WA- 445/2 024	M R BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-05		(S ea t No - 10)
3 8	33069 /2024	10.04. 2024	WP (C) - 1899/ 2024	P K MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-05	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
3 9	33070 /2024	10.04. 2024	CRLMC -	BIBHUTI RANJAN	C.O .	CHIE F	Order Dtd. 2024-04-09		(S ea

			985/2024	MOHANTY		JUSTICE'S COURT			t No - 114)
40	33071/2024	10.04.2024	CRLMC - 3619/2023	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No - 5)
41	33072/2024	10.04.2024	CRLMC - 641/2024	M R BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 1)
42	33073/2024	10.04.2024	CRLMC - 847/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 2)
43	33074/2024	10.04.2024	CRLMC - 4000/2023	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 6)
44	33075/2024	10.04.2024	CRLMC - 850/2024	B B ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 2)
45	33076/2024	10.04.2024	CRLMC - 4321/2023	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No - 2)
46	33077/2024	10.04.2024	CRLMC - 956/2024	KARMA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-09		(Seat No - 2)
47	33078/2024	10.04.2024	CRLMC - 998/2024	BISWAJIT MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-09		(Seat No - 2)

48	33079/2024	10.04.2024	CRLMC - 1010/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 6)
49	33080/2024	10.04.2024	CRLMC - 972/2024	P.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-09		(Seat No - 6)
50	33081/2024	10.04.2024	CRLMC - 358/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Seat No - 6)
51	33082/2024	10.04.2024	WP (C) - 17604/2023	R C MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
52	33083/2024	10.04.2024	CRLMC - 1020/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-08		(Seat No - 111)
53	33084/2024	10.04.2024	CRLMC - 4389/2023	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No - 2)
54	33085/2024	10.04.2024	CRLMP - 418/2024	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 21)
55	33086/2024	10.04.2024	CRLMC - 568/2024	SURENDRA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 5)
5	33087	10.04.	CRLRE	A K NAYAK	C.O.	COUR	Order Dtd. 2024-04-08	CRIM	(S

6	/2024	2024	V-624/2012		.	T NO. 15		INAL REVISION	eat No - 3)
57	33088 /2024	10.04. 2024	CRLMC - 3190/2023	BHARAT BEHERA	C.O .	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No - 5)
58	33089 /2024	10.04. 2024	CRLMC - 849/2024	SRINIBASH MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-04-09 Judgement Dtd. 2024-04-09,	CRIMINAL MISC	(Seat No - 2)
59	33090 /2024	10.04. 2024	BLAPL - 2522/2024	AK MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-04-08		(Seat No - 2)
60	33091 /2024	10.04. 2024	CRLMP - 371/2024	R.K. DEHURY	C.O .	COURT NO. 15	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Seat No - 45)
61	33092 /2024	10.04. 2024	CRLMC - 869/2024	SARAT KU. PRADHAN	C.O .	COURT NO. 15	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 2)
62	33093 /2024	10.04. 2024	CRLMP - 371/2024	P.K. MISHRA	C.O .	COURT NO. 15	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Seat No - 45)
63	33094 /2024	10.04. 2024	BLAPL - 2520/2024	RK MALLICK	C.O .	COURT NO. 15	Order Dtd. 2024-04-08		(Seat No - 45)
64	33095 /2024	10.04. 2024	WP (C) - 1899/	MANGUL NAIK	C.O .	CHIEF JUST	Order Dtd. 2024-04-19	WRIT BRANCH	(Seat

			2024			ICE'S COURT		(DIVISION BENCH-2)	No-114)
65	33096/2024	10.04.2024	CRLMP - 1324/2022	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-4	(Seat No-19)
66	33097/2024	10.04.2024	BLAPL - 2511/2024	A PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08		(Seat No-19)
67	33098/2024	10.04.2024	CRLMC - 1022/2024	JYOTI PRAKASH KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No-6)
68	33099/2024	10.04.2024	BLAPL - 2429/2024	J KAMILA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08		(Seat No-6)
69	33100/2024	10.04.2024	CRLMP - 1492/2019	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No-24)
70	33101/2024	10.04.2024	BLAPL - 2426/2024	AK SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08		(Seat No-24)
71	33102/2024	10.04.2024	CRLMC - 479/2024	M R BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-08	CRIMINAL MISC	(Seat No-7)

7 2	33103 /2024	10.04. 2024	CRLMP - 496/2 024	SAMARENDR A MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
7 3	33104 /2024	10.04. 2024	BLAPL - 2288/ 2024	RK MALLICK	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 1)
7 4	33105 /2024	10.04. 2024	CRLMC - 4107/ 2022	BISWAJIT SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	CRIM INAL MISC	(S ea t No - 4)
7 5	33106 /2024	10.04. 2024	CRLMP - 494/2 024	M.N. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
7 6	33107 /2024	10.04. 2024	BLAPL - 2253/ 2024	G SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	BAIL -2	(S ea t No - 11)
7 7	33108 /2024	10.04. 2024	CRLMC - 4107/ 2022	BISWAJIT SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	CRIM INAL MISC	(S ea t No - 4)
7 8	33109 /2024	10.04. 2024	BLAPL - 2252/ 2024	G SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08		(S ea t No - 4)
7 9	33110 /2024	10.04. 2024	CRLMP - 491/2 024	S. DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
8	33111	10.04.	BLAPL	A	C.O	COUR	Order Dtd. 2024-04-08		(S

0	/2024	2024	- 2218/ 2024	SUNDARAY	.	T NO. 15			ea t No - 21)
8 1	33112 /2024	10.04. 2024	CRLMP - 490/2 024	A.P. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
8 2	33113 /2024	10.04. 2024	CRLMC - 299/2 022	DEBENDRA SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2024-04-09	CRIM INAL MISC	(S ea t No - 1)
8 3	33114 /2024	10.04. 2024	CRLMP - 489/2 024	ACHYUTANA NDA PATTANAIAK	C.O .	COUR T NO. 6	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
8 4	33115 /2024	10.04. 2024	CRLMP - 488/2 024	ACHYUTANA NDA PATTANAIAK	C.O .	COUR T NO. 6	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
8 5	33116 /2024	10.04. 2024	CRLMP - 487/2 024	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 21)
8 6	33117 /2024	10.04. 2024	CRLMP - 506/2 024	S. MOHARANA	C.O .	COUR T NO. 6	Order Dtd. 2024-04-08	WRIT BRAN CH-6	(S ea t No - 35)
8 7	33118 /2024	10.04. 2024	BLAPL - 1470/ 2024	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 6	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 1)

88	33119/2024	10.04.2024	CRLMP - 507/2024	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 35)
89	33120/2024	10.04.2024	BLAPL - 2385/2024	R SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-04-08		(Seat No - 35)
90	33121/2024	10.04.2024	CRLMP - 510/2024	J.R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 35)
91	33122/2024	10.04.2024	CRLMP - 511/2024	KIRTAN DANG	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 35)
92	33123/2024	10.04.2024	CRLMP - 513/2024	J.R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 35)
93	33124/2024	10.04.2024	WP (C) - 4600/2023	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No - 41)
94	33125/2024	10.04.2024	WP (C) - 4600/2023	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No - 41)
95	33126/2024	10.04.2024	WP (C) - 21849/2022	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No - 41)

									-39)
96	33127/2024	10.04.2024	WP (C) - 21849/2022	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-09	WRIT BRANCH-8	(Seat No - 39)
97	33128/2024	10.04.2024	CRLMP - 514/2024	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 35)
98	33129/2024	10.04.2024	CRLMP - 518/2024	J.R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 35)
99	33130/2024	10.04.2024	BLAPL - 14675/2023	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 8)
100	33131/2024	10.04.2024	BLAPL - 5485/2023	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 8)
101	33132/2024	10.04.2024	CMP- 285/2024	P. BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No - 39)
102	33133/2024	10.04.2024	WP (C) - 7833/2024	D. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-08	WRIT BRANCH-4	(Seat No - 46)
103	33134/2024	10.04.2024	TRP (C) - 436/2	G.C. JENA	C.O.	COURT NO.	Order Dtd. 2024-05-06	M.J.C.	(Seat

			023			11			No - 6)
104	33135/2024	10.04.2024	TRP (C) - 381/2023	SUBHRA NARAYAN GAYA	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	M.J.C.	(Seat No - 6)
105	33136/2024	10.04.2024	TRP (C) - 39/2024	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	M.J.C.	(Seat No - 6)
106	33137/2024	10.04.2024	WP (C) - 7997/2024	M. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 20)
107	33138/2024	10.04.2024	WP (C) - 8003/2024	S.R. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No - 18)
108	33139/2024	10.04.2024	WP (C) - 7995/2024	S.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 20)
109	33140/2024	10.04.2024	WP (C) - 7992/2024	S.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 20)
110	33141/2024	10.04.2024	BLAPL - 12663/2023	SUSANTA KUMAR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-09	BAIL -1	(Seat No - 6)
111	33142/2024	10.04.2024	BLAPL - 6763/2023	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-08	BAIL -1	(Seat No

									-2)
1 1 2	33143 /2024	10.04. 2024	BLAPL - 12971 /2023	P.N. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 5)
1 1 3	33144 /2024	10.04. 2024	ABLAP L- 13323 /2023	S.R. PATTANAİK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-05	BAIL -2	(S ea t No - 10)
1 1 4	33145 /2024	10.04. 2024	WP (C) - 28157 /2011	B. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	WRIT BRAN CH-6	(S ea t No - 36)
1 1 5	33146 /2024	10.04. 2024	WP (C) - 7941/ 2024	R.K. SAHU	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	WRIT BRAN CH-5	(S ea t No - 20)
1 1 6	33147 /2024	10.04. 2024	WP (C) - 7365/ 2024	PARSURAM DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	WRIT BRAN CH-7	(S ea t No - 15)
1 1 7	33148 /2024	10.04. 2024	WP (C) - 7806/ 2024	A.K. SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	WRIT BRAN CH-4	(S ea t No - 46)
1 1 8	33149 /2024	10.04. 2024	CRLA- 382/2 023	D.R. MISHRA	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
1 1 9	33150 /2024	10.04. 2024	CRLA- 304/2 024	G. JAYSHING	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No

									-10)
120	33151/2024	10.04.2024	WP (C) - 3186/2024	K MANDAL	C.O.	COURT NO. 5	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
121	33152/2024	10.04.2024	CRLA-1305/2023	A.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
122	33153/2024	10.04.2024	MATA-115/2022	KSHITISH	C.O.	COURT NO. 5	Order Dtd. 2024-04-09	FIRST APPEAL	(Seat No - 1)
123	33155/2024	10.04.2024	MATA-293/2023	S MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2024-05-01	FIRST APPEAL	(Seat No - 4)
124	33156/2024	10.04.2024	CRLA-25/2024	A.K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 10)
125	33158/2024	10.04.2024	CRLA-1182/2023	H.K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	CRIMINAL APPEAL	(Seat No - 9)
126	33159/2024	10.04.2024	ABLAP L-1985/2024	B DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-09	BAIL -1	(Seat No - 5)
127	33160/2024	10.04.2024	ABLAP L-1972/2024	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-09		(Seat No -

									5)
1 2 8	33161 /2024	10.04. 2024	MATA- 44/20 23	S K BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-04	FIRS T APPE AL	(S ea t No - 4)
1 2 9	33162 /2024	10.04. 2024	CRLA- 63/20 24	A.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	CRIM INAL APPE AL	(S ea t No - 10)
1 3 0	33163 /2024	10.04. 2024	ABLAP L- 2208/ 2024	G JAYASINGH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 10)
1 3 1	33164 /2024	10.04. 2024	CRLMP - 505/2 024	P K PATTANAİK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-08	WRIT BRAN CH-6	(S ea t No - 35)
1 3 2	33165 /2024	10.04. 2024	WP (C) - 7399/ 2024	P.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-04-08	WRIT BRAN CH-7	(S ea t No - 15)
1 3 3	33166 /2024	10.04. 2024	WP (C) - 31947 /2023	A. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-1	(S ea t No - 4)
1 3 4	33167 /2024	10.04. 2024	BLAPL - 176/2 024	B DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	BAIL -2	(S ea t No - 9)
1 3 5	33168 /2024	10.04. 2024	WP (C) - 16428 /2021	M K MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-03	WRIT BRAN CH (DIV ISIO N	(S ea t No - 11

								BENCH-2)	0)
136	33169/2024	10.04.2024	WP (C) - 16428/2021	M K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
137	33170/2024	10.04.2024	ABLAP L- 2214/2024	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-06		(Seat No - 110)
138	33171/2024	10.04.2024	CMP- 554/2021	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-06-21	WRIT BRANCH-4	(Seat No - 37)
139	33172/2024	10.04.2024	WP (C) - 1739/2024	DEBENDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
140	33173/2024	10.04.2024	ABLAP L- 2332/2024	RK BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-06	BAIL -2	(Seat No - 12)
141	33174/2024	10.04.2024	WP (C) - 1739/2024	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
142	33175/2024	10.04.2024	RPFAM - 341/2022	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-09	FIRST APPEAL	(Seat No - 7)

143	33176 /2024	10.04. 2024	ABLAP L- 1665/ 2024	S BARIK	C.O .	COUR T NO. 20	Order Dtd. 2024-04-08		(S ea t No - 7)
144	33177 /2024	10.04. 2024	WP (C) - 2730/ 2024	A P SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2024-04-06	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
145	33178 /2024	10.04. 2024	WP (C) - 2730/ 2024	K MANDAL	C.O .	COUR T NO. 20	Order Dtd. 2024-04-06	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
146	33179 /2024	10.04. 2024	WP (C) - 2973/ 2024	P PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-04-06	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
147	33180 /2024	10.04. 2024	WP (C) - 2973/ 2024	P PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-04-06	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
148	33181 /2024	10.04. 2024	WP (C) - 2973/ 2024	PRADIPTA KU.MOHANT Y	C.O .	COUR T NO. 20	Order Dtd. 2024-04-06	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
149	33182 /2024	10.04. 2024	ABLAP L- 2242/ 2024	N K SATAPATHY	C.O .	COUR T NO. 11	Order Dtd. 2024-04-06	BAIL -2	(S ea t No - 9)
1	33183	10.04.	WP (C)	K. PARIDA	C.O	COUR	Order Dtd. 2024-04-08	WRIT	(S

50	/2024	2024	- 6995/ 2024		.	T NO. 11		BRAN CH-3	ea t No - 14)
151	33184 /2024	10.04. 2024	WP (C) - 41328 /2023	PRASANTA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-1	(S ea t No - 2)
152	33186 /2024	10.04. 2024	WP (C) - 33294 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 10)
153	33188 /2024	10.04. 2024	WP (C) - 33295 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 10)
154	33189 /2024	10.04. 2024	WP (C) - 33297 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 10)
155	33190 /2024	10.04. 2024	WP (C) - 2809/ 2024	BIJAY KU. SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
156	33191 /2024	10.04. 2024	WP (C) - 33278 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 10)
157	33192 /2024	10.04. 2024	WP (C) - 33281 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No -)

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158	33193/2024	10.04.2024	ABLAP L-13993/2021	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -2	(Seat No - 7)
159	33194/2024	10.04.2024	WP (C) - 8345/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
160	33195/2024	10.04.2024	MACA-1095/2023	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No - 6)
161	33196/2024	10.04.2024	WP (C) - 8346/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD		WRIT BRANCH-3	(Seat No - 28)
162	33197/2024	10.04.2024	MACA-1182/2023	MANASI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No - 9)
163	33198/2024	10.04.2024	WP (C) - 8348/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD		WRIT BRANCH-3	(Seat No - 28)
164	33199/2024	10.04.2024	WP (C) - 8349/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
165	33200/2024	10.04.2024	MACA-1094/2023	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No -)

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1 6 6	33201 /2024	10.04. 2024	MACA- 1181/ 2023	MANASI DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 9)
1 6 7	33202 /2024	10.04. 2024	WP (C) - 8350/ 2024	R.CH. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
1 6 8	33203 /2024	10.04. 2024	CRLMA - 201/2 022	LAMBODAR PRADHAN@L AMBODHAR PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 1)
1 6 9	33204 /2024	10.04. 2024	WP (C) - 2809/ 2024	SURYAKANT A DASMOHAPA TRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
1 7 0	33205 /2024	10.04. 2024	WP (C) - 8339/ 2024	R.CH. ROUT	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-3	(S ea t No - 28)
1 7 1	33206 /2024	10.04. 2024	WP (C) - 8321/ 2024	R.CH. ROUT	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-3	(S ea t No - 28)
1 7 2	33207 /2024	10.04. 2024	WP (C) - 8325/ 2024	R.CH. ROUT	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-3	(S ea t No - 28)
1 7 3	33208 /2024	10.04. 2024	MACA- 1180/ 2023	MANASI DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-08	MISC . APPE AL	(S ea t No

						OLD		SEC.	-9)
174	33209/2024	10.04.2024	WP (C) - 8304/2024	R.CH. ROU	C.O.	COURT NO. 2 OLD		WRIT BRANCH-3	(Seat No - 28)
175	33210/2024	10.04.2024	MACA-1096/2023	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No - 6)
176	33211/2024	10.04.2024	WP (C) - 33291/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No - 10)
177	33212/2024	10.04.2024	MACA-675/2023	K C NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No - 6)
178	33213/2024	10.04.2024	MACA-675/2023	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No - 6)
179	33214/2024	10.04.2024	WP (C) - 33292/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No - 10)
180	33215/2024	10.04.2024	WP (C) - 33285/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No - 10)
181	33216/2024	10.04.2024	MACA-43/2018	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	MISC. APPEAL SEC.	(Seat No -)

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1 8 2	33217 /2024	10.04. 2024	WP (C) - 33287 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 10)
1 8 3	33218 /2024	10.04. 2024	MACA- 43/20 18	B P SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 4)
1 8 4	33219 /2024	10.04. 2024	WP (C) - 33289 /2023	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-7	(S ea t No - 10)
1 8 5	33220 /2024	10.04. 2024	MACA- 378/2 023	S R OJHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 4)
1 8 6	33221 /2024	10.04. 2024	WP (C) - 8205/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
1 8 7	33222 /2024	10.04. 2024	MACA- 1238/ 2023	ANUPAM DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 4)
1 8 8	33223 /2024	10.04. 2024	WP (C) - 8342/ 2024	R.CH. ROUT	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-3	(S ea t No - 28)
1 8 9	33224 /2024	10.04. 2024	MACA- 693/2 022	S R OJHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 6)
1	33225	10.04.	WP (C)	SANKET	C.O	COUR	Order Dtd. 2024-02-12	WRIT	(S

90	/2024	2024	- 2879/ 2024	KANUNGO	.	T NO. 2 OLD		BRAN CH-4	ea t No - 37)
191	33226 /2024	10.04. 2024	WP (C) - 6873/ 2024	S BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-05-06	WRIT BRAN CH-2	(S ea t No - 7)
192	33227 /2024	10.04. 2024	WP (C) - 7373/ 2024	ACHYUTANA NDA PATTANAİK	C.O .	COUR T NO. 10	Order Dtd. 2024-04-08	WRIT BRAN CH-7	(S ea t No - 15)
193	33228 /2024	10.04. 2024	WP (C) - 1806/ 2024	B.K. PATI	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-1	(S ea t No - 2)
194	33229 /2024	10.04. 2024	WP (C) - 5382/ 2024	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRAN CH-8	(S ea t No - 29)
195	33230 /2024	10.04. 2024	WP (C) - 7416/ 2024	P K DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-8	(S ea t No - 41)
196	33231 /2024	10.04. 2024	WP (C) - 7416/ 2024	P K MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-8	(S ea t No - 41)
197	33232 /2024	10.04. 2024	WP (C) - 8427/ 2021	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-6	(S ea t No - 26)

198	33233/2024	10.04.2024	WP (C) - 997/2021	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
199	33234/2024	10.04.2024	WP (C) - 7861/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
200	33235/2024	10.04.2024	WP (C) - 997/2021	R.C. BHOI	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
201	33236/2024	10.04.2024	WP (C) - 2736/2021	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
202	33237/2024	10.04.2024	WP (C) - 7882/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
203	33238/2024	10.04.2024	SA-326/2000	ABINASH SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	SECOND APPELLAL	(Seat No - 7)
204	33239/2024	10.04.2024	WP (C) - 2737/2021	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)

205	33240/2024	10.04.2024	WP (C) - 7883/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
206	33241/2024	10.04.2024	WP (C) - 2739/2021	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
207	33242/2024	10.04.2024	SA-188/1990	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	SECOND APPEAL	(Seat No - 2)
208	33243/2024	10.04.2024	WP (C) - 2740/2021	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
209	33244/2024	10.04.2024	WP (C) - 7884/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
210	33245/2024	10.04.2024	WP (C) - 2742/2021	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
211	33246/2024	10.04.2024	RSA-385/2010	P C MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	SECOND APPEAL	(Seat No - 3)
2	33247	10.04.	WP (C)	P.K.	C.O.	COUR	Order Dtd. 9999-12-31	WRIT	(S

1 2	/2024	2024	- 25639 /2017	BARIK	.	T NO. 3 OLD		BRAN CH (DIV ISIO N BENC H-2)	ea t No - 11 3)
2 1 3	33248 /2024	10.04. 2024	WP (C) - 7885/ 2024	S NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 1 4	33249 /2024	10.04. 2024	WP (C) - 7518/ 2024	J R BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
2 1 5	33250 /2024	10.04. 2024	CRLMC - 1043/ 2024	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	CRIM INAL MISC	(S ea t No - 6)
2 1 6	33251 /2024	10.04. 2024	WP (C) - 7886/ 2024	S NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 1 7	33252 /2024	10.04. 2024	WP (C) - 7518/ 2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
2 1 8	33253 /2024	10.04. 2024	CRLMC - 672/2 024	S. CHOUDHURY	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	CRIM INAL MISC	(S ea t No - 1)
2 1	33254 /2024	10.04. 2024	CRLMC -	C.R. KAR	C.O .	COUR T	Order Dtd. 2024-04-08		(S ea

9			953/2024			NO. 1			t No - 1)
220	33255/2024	10.04.2024	WP (C) - 7888/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
221	33256/2024	10.04.2024	CRLMC - 859/2024	P.K. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 2)
222	33257/2024	10.04.2024	WP (C) - 7890/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
223	33258/2024	10.04.2024	CRLMC - 4642/2023	A. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-06-25		(Seat No - 110)
224	33259/2024	10.04.2024	CRLMC - 4192/2023	P.K. MOHANTY	C.O.	COURT NO. 8		CRIMINAL MISC	(Seat No - 7)
225	33260/2024	10.04.2024	WP (C) - 7893/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
226	33261/2024	10.04.2024	WP (C) - 3619/2024	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-08	WRIT BRANCH-6	(Seat No - 24)

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2 2 7	33262 /2024	10.04. 2024	CRLMC - 2998/ 2023	M. DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-06-27	CRIM INAL MISC	(S ea t No - 2)
2 2 8	33263 /2024	10.04. 2024	WP (C) - 3619/ 2024	PRAMOD KUMAR ROUT	C.O .	COUR T NO. 11	Order Dtd. 2024-04-08	WRIT BRAN CH-6	(S ea t No - 24)
2 2 9	33264 /2024	10.04. 2024	WP (C) - 7896/ 2024	S NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 0	33265 /2024	10.04. 2024	WP (C) - 7825/ 2024	T. BAG	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
2 3 1	33266 /2024	10.04. 2024	WP (C) - 8145/ 2024	R CH ROUT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
2 3 2	33267 /2024	10.04. 2024	WP (C) - 8585/ 2024	A. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
2 3 3	33268 /2024	10.04. 2024	WP (C) - 9391/ 2016	S.K. PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2024-04-04	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 10 3)

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2 3 4	33269 /2024	10.04. 2024	MACA- 1238/ 2023	SARAT SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 4)
2 3 5	33270 /2024	10.04. 2024	WP (C) - 2440/ 2024	T.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
2 3 6	33271 /2024	10.04. 2024	MACA- 693/2 022	SATYABHUS AN DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-04-08	MISC . APPE AL SEC.	(S ea t No - 6)
2 3 7	33272 /2024	10.04. 2024	WP (C) - 2440/ 2024	K.N. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
2 3 8	33273 /2024	10.04. 2024	WP (C) - 8199/ 2024	P K PANI	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
2 3 9	33274 /2024	10.04. 2024	WP (C) - 10776 /2018	M. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
2 4 0	33275 /2024	10.04. 2024	WP (C) - 8175/ 2024	R CH ROUT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)

2 4 1	33276 /2024	10.04. 2024	WP (C) - 10776 /2018	R.CH. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
2 4 2	33277 /2024	10.04. 2024	WP (C) - 8225/ 2024	KIRTAN DANG	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 4 3	33278 /2024	10.04. 2024	WP (C) - 13066 /2023	B.N. SHADANGI	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 4 4	33279 /2024	10.04. 2024	WP (C) - 8228/ 2024	KIRTAN DANG	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 4 5	33280 /2024	10.04. 2024	WP (C) - 8073/ 2022	T. BAG	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
2 4 6	33281 /2024	10.04. 2024	WP (C) - 8207/ 2024	RAMESH CH. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 4 7	33282 /2024	10.04. 2024	WP (C) - 7635/ 2022	T. BAG	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N	(S ea t No - 10

								BENCH-1)	8)
248	33283/2024	10.04.2024	WP (C) - 8226/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
249	33284/2024	10.04.2024	WP (C) - 34717/2023	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No - 44)
250	33285/2024	10.04.2024	WP (C) - 8231/2024	KIRTAN DANG	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
251	33286/2024	10.04.2024	WP (C) - 34714/2023	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No - 44)
252	33287/2024	10.04.2024	WP (C) - 8307/2024	DILLIP KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
253	33288/2024	10.04.2024	WP (C) - 8307/2024	SANJAYA KU. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
254	33289/2024	10.04.2024	WP (C) - 34710/2023	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No -)

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255	33290/2024	10.04.2024	WP (C) - 8411/2024	B N SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
256	33291/2024	10.04.2024	WP (C) - 8631/2024	K.C. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 24)
257	33292/2024	10.04.2024	WP (C) - 8154/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 42)
258	33293/2024	10.04.2024	WP (C) - 8587/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 117)
259	33294/2024	10.04.2024	WP (C) - 8352/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
260	33295/2024	10.04.2024	WP (C) - 8353/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
261	33296/2024	10.04.2024	WP (C) - 8578/2024	PRASANTA KU. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH	(Seat No - 117)

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262	33297/2024	10.04.2024	WP (C) - 8548/2024	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-5	(Seat No - 47)
263	33298/2024	10.04.2024	WP (C) - 8351/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
264	33299/2024	10.04.2024	WP (C) - 8336/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
265	33300/2024	10.04.2024	WP (C) - 32748/2022	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 39)
266	33301/2024	10.04.2024	WP (C) - 8124/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 42)
267	33302/2024	10.04.2024	WP (C) - 8299/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Seat No - 9)
268	33303/2024	10.04.2024	WP (C) - 8256/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
269	33304/2024	10.04.2024	WP (C) - 8257/	AKSHAYA KUMAR SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04-09	WRIT BRANCH	(Seat

			2024			2 OLD		(DIV ISIO N BENC H-2)	No - 11 4)
2 7 0	33305 /2024	10.04. 2024	WP (C) - 8258/ 2024	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 7 1	33306 /2024	10.04. 2024	WP (C) - 8260/ 2024	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 7 2	33307 /2024	10.04. 2024	WP (C) - 8262/ 2024	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 7 3	33308 /2024	10.04. 2024	WP (C) - 8265/ 2024	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 7 4	33309 /2024	10.04. 2024	WP (C) - 8255/ 2024	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 7 5	33310 /2024	10.04. 2024	WP (C) - 8254/ 2024	AKSHAYA KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)

276	33311/2024	10.04.2024	WP (C) - 8253/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
277	33312/2024	10.04.2024	WP (C) - 32358/2021	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	WRIT BRANCH-3	(Seat No - 33)
278	33313/2024	10.04.2024	WP (C) - 8252/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
279	33314/2024	10.04.2024	WP (C) - 8250/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
280	33315/2024	10.04.2024	WP (C) - 8249/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
281	33316/2024	10.04.2024	WP (C) - 8248/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
282	33317/2024	10.04.2024	WP (C) - 8247/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)

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283	33318/2024	10.04.2024	CRLMC-1043/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 6)
284	33319/2024	10.04.2024	CRLMC-1043/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 6)
285	33320/2024	10.04.2024	CRLMC-1043/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 6)
286	33321/2024	10.04.2024	CRLREV-84/2021	P R SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	CRIMINAL REVISION	(Seat No - 2)
287	33322/2024	10.04.2024	CRLREV-97/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	CRIMINAL REVISION	(Seat No - 4)
288	33323/2024	10.04.2024	CRLLP-2/2006	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	BAIL -1	(Seat No - 2)
289	33324/2024	10.04.2024	BLAPL-388/2024	KK MANGARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-05		(Seat No - 2)
290	33325/2024	10.04.2024	BLAPL-320/2024	MK PANI	C.O.	COURT NO. 8	Order Dtd. 2024-04-06		(Seat No - 2)
291	33327/2024	10.04.2024	BLAPL-1154/2024	M DAS	C.O.	COURT NO. 8	Order Dtd. 2024-04-02		(Seat No - 2)

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292	33329/2024	10.04.2024	BLAPL - 13072/2023	N.C. SINHA	C.O.	COURT NO. 8	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 11)
293	33330/2024	10.04.2024	BLAPL - 13618/2023	S. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 7)
294	33331/2024	10.04.2024	ABLAP L- 2654/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No - 7)
295	33332/2024	10.04.2024	ABLAP L- 1971/2024	K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-05	BAIL -1	(Seat No - 5)
296	33333/2024	10.04.2024	BLAPL - 2608/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-09		(Seat No - 5)
297	33334/2024	10.04.2024	BLAPL - 2003/2024	UC JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL -1	(Seat No - 5)
298	33335/2024	10.04.2024	WP (C) - 8208/2024	MANGUL NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Seat No - 9)
299	33336/2024	10.04.2024	WP (C) - 42502/2023	P K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH-6	(Seat No - 25)
3	33337	10.04.	WP (C)	GANESH	C.O.	COUR	Order Dtd. 2024-04-09	WRIT	(S

00	/2024	2024	- 8312/ 2024	CH. JENA	.	T NO. 2		BRAN CH-3	ea t No - 28)
301	33339 /2024	10.04. 2024	WP (C) - 2750/ 2024	SUMANTA DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 33)
302	33340 /2024	10.04. 2024	BLAPL - 4952/ 2023	JYOTISH RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 5)
303	33341 /2024	10.04. 2024	CRLA- 836/2 023	P K MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-04-08	CRIM INAL APPE AL	(S ea t No - 9)
304	33342 /2024	10.04. 2024	CONTC - 2251/ 2024	M. NAIK	C.O .	COUR T NO. 5	Order Dtd. 2024-04-09		(S ea t No - 9)
305	33343 /2024	10.04. 2024	CONTC - 952/2 024	R C MUDULI	C.O .	COUR T NO. 1	Order Dtd. 2024-04-06		(S ea t No - 9)
306	33344 /2024	10.04. 2024	CONTC - 2250/ 2024	M. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 9)
307	33345 /2024	10.04. 2024	CONTC - 2247/ 2024	M. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 9)
308	33346 /2024	10.04. 2024	CONTC - 2233/ 2024	MANGUL NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-08		(S ea t No

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3 0 9	33347 /2024	10.04. 2024	CONTC - 2246/ 2024	M. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 9)
3 1 0	33348 /2024	10.04. 2024	CONTC - 2232/ 2024	MANGUL NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-08		(S ea t No - 9)
3 1 1	33349 /2024	10.04. 2024	CONTC - 2245/ 2024	M. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 9)
3 1 2	33350 /2024	10.04. 2024	CONTC - 2249/ 2024	MANGUL NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09		(S ea t No - 9)
3 1 3	33351 /2024	10.04. 2024	CONTC - 2302/ 2024	S. NAYAK	C.O .	COUR T NO. 1			(S ea t No - 9)
3 1 4	33352 /2024	10.04. 2024	WPC (O A) - 33/20 18	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	OA Bran ch	(S ea t No - 1)
3 1 5	33353 /2024	10.04. 2024	WP (C) - 8380/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 1 6	33354 /2024	10.04. 2024	WPC (O A) - 34/20 18	R K BISOI	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	OA Bran ch	(S ea t No - 1)
3 1	33355 /2024	10.04. 2024	WP (C) -	RANJIT SAMAL	C.O .	COUR T	Order Dtd. 2024-04-09	WRIT BRAN	(S ea

7			8382/ 2024			NO. 1		CH-3	t No - 28)
3 1 8	33356 /2024	10.04. 2024	WP (C) - 7814/ 2024	D.K. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-05	WRIT BRAN CH-4	(S ea t No - 46)
3 1 9	33357 /2024	10.04. 2024	WP (C) - 8379/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 0	33358 /2024	10.04. 2024	WP (C) - 8376/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 1	33359 /2024	10.04. 2024	WP (C) - 8377/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 2	33360 /2024	10.04. 2024	WP (C) - 8375/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 3	33361 /2024	10.04. 2024	WP (C) - 8370/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 4	33362 /2024	10.04. 2024	WP (C) - 8338/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)

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3 2 5	33363 /2024	10.04. 2024	WP (C) - 8341/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 6	33364 /2024	10.04. 2024	WP (C) - 8386/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
3 2 7	33365 /2024	10.04. 2024	BLAPL - 1145/ 2024	SP SAMANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-04		(S ea t No - 28)
3 2 8	33366 /2024	10.04. 2024	WP (C) - 8420/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-4	(S ea t No - 27)
3 2 9	33367 /2024	10.04. 2024	CMP- 240/2 024	R.CH. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRAN CH-8	(S ea t No - 39)
3 3 0	33368 /2024	10.04. 2024	CMP- 248/2 024	R.R.DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-08-09	WRIT BRAN CH-8	(S ea t No - 39)
3 3 1	33369 /2024	10.04. 2024	CMP- 242/2 024	B. DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-04-09	WRIT BRAN CH-8	(S ea t No - 39)
3 3 2	33370 /2024	10.04. 2024	BLAPL - 14488	SUJATA JENA	C.O .	COUR T NO.	Order Dtd. 2024-04-09	BAIL -2	(S ea t

			/2023			20			No - 9)
3333	33371 /2024	10.04.2024	WP (C) - 7049/2024	N.K. ROUT	C.O .	COURT NO. 20	Order Dtd. 2024-07-04	WRIT BRANCH-4	(Seat No - 19)
3334	33372 /2024	10.04.2024	WP (C) - 7049/2024	T. BAG	C.O .	COURT NO. 20	Order Dtd. 2024-07-04	WRIT BRANCH-4	(Seat No - 19)
3335	33373 /2024	10.04.2024	CONTC - 6519/2023	G. JAYSHING	C.O .	COURT NO. 20	Order Dtd. 2024-04-09	CONT EMPT	(Seat No - 6)
3336	33374 /2024	10.04.2024	BLAPL - 482/2024	M R SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-04-08	BAIL -1	(Seat No - 1)
3337	33375 /2024	10.04.2024	TRP (C) - 491/2022	K.C. PANDA	C.O .	COURT NO. 20	Order Dtd. 2024-04-08	M.J. C.	(Seat No - 6)
3338	33377 /2024	10.04.2024	CRLMA - 40/2024	MADAN DAS	C.O .	COURT NO. 20	Order Dtd. 2024-04-09	BAIL -1	(Seat No - 5)
3339	33378 /2024	10.04.2024	CRLMA - 37/2024	SAMIR BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-04-09	BAIL -1	(Seat No - 5)
3340	33379 /2024	10.04.2024	CRLMA - 70/2023	DEBASISH SAMAL	C.O .	COURT NO. 20	Order Dtd. 2024-04-09	BAIL -2	(Seat No - 9)

3 4 1	33381 /2024	10.04. 2024	CRLMC - 1014/ 2024	SUDHANSU PRASAD MOHAPTRA	C.O .	COUR T NO. 15	Order Dtd. 2024-05-07	CRIM INAL MISC	(S ea t No - 6)
3 4 2	33383 /2024	10.04. 2024	BLAPL - 264/2 024	PK JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 6)
3 4 3	33384 /2024	10.04. 2024	CRLMC - 1883/ 2022	J R NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07-27	CRIM INAL MISC	(S ea t No - 5)
3 4 4	33386 /2024	10.04. 2024	CRLMC - 262/2 024	H K MOHANTA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-20		(S ea t No - 5)
3 4 5	33388 /2024	10.04. 2024	CRLMC - 188/2 024	S C MEKAP	C.O .	COUR T NO. 15	Order Dtd. 2024-02-06	CRIM INAL MISC	(S ea t No - 2)
3 4 6	33390 /2024	10.04. 2024	CRLMC - 1042/ 2024	SATYAPRIY A SAMANTA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09	CRIM INAL MISC	(S ea t No - 6)
3 4 7	33392 /2024	10.04. 2024	CRLMC - 1040/ 2024	SATYAPRIY A SAMANTA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09	CRIM INAL MISC	(S ea t No - 6)
3 4 8	33393 /2024	10.04. 2024	CRLMC - 999/2 024	K C SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 6)
3 4 9	33395 /2024	10.04. 2024	CRLMC - 968/2 024	R K BARIK	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No -

									6)
350	33397/2024	10.04.2024	CRLMC - 570/2024	SUMAN MITRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No - 5)
351	33398/2024	10.04.2024	ABLAP L- 3058/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 9)
352	33400/2024	10.04.2024	CRLRE V- 38/2011	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	CRIMINAL REVISION	(Seat No - 2)
353	33407/2024	10.04.2024	CONTC - 2127/2024	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-06		(Seat No - 2)
354	33408/2024	10.04.2024	WP (C) - 6651/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD		WRIT BRANCH-8	(Seat No - 40)
355	33410/2024	10.04.2024	WP (C) - 8218/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 9)
356	33411/2024	10.04.2024	WP (C) - 2885/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-4	(Seat No - 37)
357	33412/2024	10.04.2024	WP (C) - 8099/2024	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRANCH-7	(Seat No - 18)
3	33413	10.04.	WP (C)	B. SAMAL	C.O	COUR	Order Dtd. 2024-04-08	WRIT	(S

58	/2024	2024	- 7689/ 2024		.	T NO. 2 OLD		BRAN CH-2	ea t No - 8)
359	33414 /2024	10.04. 2024	WP (C) - 8128/ 2024	P.K. PARIDA	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-8	(S ea t No - 42)
360	33415 /2024	10.04. 2024	WP (C) - 8313/ 2024	DILLIP SAMAL	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-3	(S ea t No - 28)
361	33416 /2024	10.04. 2024	WP (C) - 33472 /2023	TRILOCHAN PANIGRAHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRAN CH-1	(S ea t No - 30)
362	33417 /2024	10.04. 2024	WP (C) - 33472 /2023	P.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRAN CH-1	(S ea t No - 30)
363	33424 /2024	10.04. 2024	BLAPL - 3139/ 2024	PARTHA SARATHI DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -1	(S ea t No - 1)
364	33427 /2024	10.04. 2024	BLAPL - 968/2 024	M/S GYANA RANJAN DHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -2	(S ea t No - 9)
365	33428 /2024	10.04. 2024	WP (C) - 8268/ 2024	S PATTANAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
366	33430 /2024	10.04. 2024	WP (C) -	L D SAHU	C.O .	COUR T	Order Dtd. 2024-04-09	WRIT BRAN	(S ea

6			8629/ 2024			NO. 2 OLD		CH-6	t No - 24)
3 6 7	33432 /2024	10.04. 2024	WP (C) - 8629/ 2024	BABITA SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-6	(S ea t No - 24)
3 6 8	33433 /2024	10.04. 2024	WP (C) - 8274/ 2024	R K MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
3 6 9	33435 /2024	10.04. 2024	WP (C) - 7532/ 2024	SAROJ KU. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRAN CH-1	(S ea t No - 4)
3 7 0	33437 /2024	10.04. 2024	WP (C) - 7188/ 2024	J K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRAN CH-5	(S ea t No - 23)
3 7 1	33439 /2024	10.04. 2024	WP (C) - 8201/ 2024	J R BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH-2	(S ea t No - 9)
3 7 2	33440 /2024	10.04. 2024	CONTC - 2100/ 2024	JYOTIRANJ AN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-06		(S ea t No - 9)
3 7 3	33449 /2024	10.04. 2024	BLAPL - 3138/ 2024	SR PATTANAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 9)
3 7 4	33450 /2024	10.04. 2024	WP (C) - 8046/ 2024	S.K. SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2024-05-06	WRIT BRAN CH-7	(S ea t No

									-18)
375	33451/2024	10.04.2024	BLAPL - 3140/2024	JJ SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-04-09	BAIL -2	(Seat No - 10)
376	33452/2024	10.04.2024	WP (C) - 8043/2024	T.R. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-04-09	WRIT BRANCH-7	(Seat No - 18)
377	33454/2024	10.04.2024	BLAPL - 3136/2024	S SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-04-09		(Seat No - 18)
378	33455/2024	10.04.2024	BLAPL - 3133/2024	BB MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-04-09		(Seat No - 18)
379	33456/2024	10.04.2024	BLAPL - 2652/2024	AK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-04-09	BAIL -2	(Seat No - 11)
380	33457/2024	10.04.2024	BLAPL - 2041/2024	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -2	(Seat No - 12)
381	33458/2024	10.04.2024	BLAPL - 2041/2024	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -2	(Seat No - 12)
3	33459	10.04.	BLAPL	PK	C.O	COUR	Order Dtd. 2024-04-09		(S

82	/2024	2024	- 1575/ 2024	MOHANTY	.	T NO. 2 OLD			ea t No - 12)
383	33460 /2024	10.04. 2024	BLAPL - 1481/ 2024	MR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 12)
384	33461 /2024	10.04. 2024	BLAPL - 1387/ 2024	JR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -1	(S ea t No - 5)
385	33462 /2024	10.04. 2024	BLAPL - 1379/ 2024	G JAYASINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 5)
386	33463 /2024	10.04. 2024	BLAPL - 1125/ 2024	G JAYASINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 5)
387	33464 /2024	10.04. 2024	BLAPL - 508/2 024	SP SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 5)
388	33465 /2024	10.04. 2024	BLAPL - 702/2 024	S DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	BAIL -2	(S ea t No - 12)
389	33466 /2024	10.04. 2024	CRLMC - 699/2 024	M.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-06	CRIM INAL MISC	(S ea t No - 1)
390	33467 /2024	10.04. 2024	WP (C) - 699/2	M.K. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2024-01-18	WRIT BRAN CH	(S ea t

			024			2 OLD		(DIV ISIO N BENC H-3)	No - 12 3)
3 9 1	33468 /2024	10.04. 2024	BLAPL - 1648/ 2024	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 12 3)
3 9 2	33469 /2024	10.04. 2024	CRLMC - 699/2 024	M.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-06	CRIM INAL MISC	(S ea t No - 1)
3 9 3	33470 /2024	10.04. 2024	BLAPL - 1521/ 2024	J PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09		(S ea t No - 1)
3 9 4	33471 /2024	10.04. 2024	CRLMC - 699/2 024	M.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-06	CRIM INAL MISC	(S ea t No - 1)
3 9 5	33472 /2024	10.04. 2024	CRLMC - 699/2 024	M.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-06	CRIM INAL MISC	(S ea t No - 1)
3 9 6	33473 /2024	10.04. 2024	WP (C) - 34421 /2023	BAMADEV BARAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
3 9 7	33474 /2024	10.04. 2024	RSA- 320/2 008	S. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	SECO ND APPE AL	(S ea t No - 3)
3 9 8	33475 /2024	10.04. 2024	WP (C) - 7548/	T.K. NAYAK	C.O .	COUR T NO.	Order Dtd. 2024-04-09	WRIT BRAN CH	(S ea t

			2014			2 OLD		(DIV ISIO N BENC H-1)	No - 10 1)
3 9 9	33476 /2024	10.04. 2024	WP (C) - 5962/ 2021	SOUMENDRA PATTANAIAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 0 0	33477 /2024	10.04. 2024	WP (C) - 38889 /2023	M/S.HRUDA NANDA MOHAPATRA , S.BEHERA, R.SETHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
4 0 1	33478 /2024	10.04. 2024	WP (C) - 32676 /2021	T.K. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 0 2	33479 /2024	10.04. 2024	ABLAP L- 3004/ 2024	AK SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08		(S ea t No - 10 1)
4 0 3	33480 /2024	10.04. 2024	ABLAP L- 3050/ 2024	MR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08		(S ea t No - 10 1)
4 0 4	33481 /2024	10.04. 2024	ABLAP L- 2991/ 2024	MR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 5)
4 0 5	33482 /2024	10.04. 2024	ABLAP L- 2462/ 2024	MR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-08		(S ea t No

						OLD			-5)
406	33483/2024	10.04.2024	ABLAP L-3039/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	BAIL -1	(Seat No - 5)
407	33484/2024	10.04.2024	ABLAP L-3057/2024	PK BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 11)
408	33485/2024	10.04.2024	ABLAP L-2995/2024	G DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-08	BAIL -2	(Seat No - 11)
409	33486/2024	10.04.2024	ABLAP L-1526/2024	B R MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-08		(Seat No - 11)
410	33487/2024	10.04.2024	WP (C) - 8267/2024	N.R.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-04-10	WRIT BRANCH-2	(Seat No - 9)
411	33488/2024	10.04.2024	WP (C) - 8320/2024	N.K.ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-3	(Seat No - 28)
412	33489/2024	10.04.2024	WP (C) - 8443/2024	S.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-4	(Seat No - 27)
413	33490/2024	10.04.2024	WP (C) - 8574/2024	S.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-5	(Seat No

									-47)
414	33491/2024	10.04.2024	WP (C) - 8259/2024	P.BASTIA	C.O.	COURT NO. 10	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Seat No - 9)
415	33492/2024	10.04.2024	ABLAP L- 3037/2024	B. R. DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-04-08	BAIL -1	(Seat No - 5)
416	33493/2024	10.04.2024	CRLA- 880/2022	P K MOHANTY	C.O.	COURT NO. 10	Judgement Dtd. 2024-04-10	CRIMINAL APPEAL	(Seat No - 7)
417	33494/2024	10.04.2024	CRLA- 880/2022	R K MAHABHOI	C.O.	COURT NO. 10	Judgement Dtd. 2024-04-10	CRIMINAL APPEAL	(Seat No - 7)
418	33495/2024	10.04.2024	ABLAP L- 3012/2024	B B MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-04-08		(Seat No - 7)
419	33496/2024	10.04.2024	ABLAP L- 3021/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-04-08		(Seat No - 7)
420	33497/2024	10.04.2024	ABLAP L- 3022/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-04-08		(Seat No - 7)
421	33498/2024	10.04.2024	ABLAP L- 3029/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-04-08	BAIL -1	(Seat No - 5)
422	33499/2024	10.04.2024	ABLAP L-	SUSANTA KUMAR	C.O.	COURT	Order Dtd. 2024-04-08		(Seat

2			2996/ 2024	ROUT		NO. 10			t No - 5)
4 2 3	33500 /2024	10.04. 2024	ABLAP L- 3045/ 2024	SUBAS SAMAL	C.O .	COUR T NO. 10	Order Dtd. 2024-04-08		(S ea t No - 5)
4 2 4	33501 /2024	10.04. 2024	ABLAP L- 3049/ 2024	PRANAYANE E DASMOHAPA TRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-08		(S ea t No - 5)
4 2 5	33502 /2024	10.04. 2024	WP (C) - 7475/ 2024	D.K.NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-03	WRIT BRAN CH-8	(S ea t No - 41)
4 2 6	33503 /2024	10.04. 2024	WP (C) - 7478/ 2024	D.K.NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-03	WRIT BRAN CH-8	(S ea t No - 41)
4 2 7	33504 /2024	10.04. 2024	CRLMC - 943/2 024	S.K. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-06-21		(S ea t No - 41)
4 2 8	33505 /2024	10.04. 2024	BLAPL - 3065/ 2024	PARTHA SARATHI DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 41)
4 2 9	33506 /2024	10.04. 2024	CRLMP - 515/2 024	B. SINGH	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08	WRIT BRAN CH-6	(S ea t No - 35)
4 3	33507 /2024	10.04. 2024	CRLMC -	B. DAS	C.O .	COUR T	Order Dtd. 2024-04-09	CRIM INAL	(S ea

0			1015/ 2024			NO. 15		MISC	t No - 6)
4 3 1	33508 /2024	10.04. 2024	BLAPL - 1751/ 2024	BIBEKANAN DA MAHAPATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 6)
4 3 2	33509 /2024	10.04. 2024	BLAPL - 2992/ 2024	A. K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-05	BAIL -1	(S ea t No - 3)
4 3 3	33510 /2024	10.04. 2024	BLAPL - 655/2 024	B. N. SAHU	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 3)
4 3 4	33511 /2024	10.04. 2024	ABLAP L- 1646/ 2024	JADUNATH PRADHAN	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08		(S ea t No - 3)
4 3 5	33512 /2024	10.04. 2024	ABLAP L- 3035/ 2024	NIRANJAN ROUT	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08		(S ea t No - 3)
4 3 6	33513 /2024	10.04. 2024	ABLAP L- 3016/ 2024	U. C. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08		(S ea t No - 3)
4 3 7	33514 /2024	10.04. 2024	ABLAP L- 3010/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08		(S ea t No - 3)
4 3 8	33515 /2024	10.04. 2024	ABLAP L- 3003/ 2024	SUVENDU BARIK	C.O .	COUR T NO. 15	Order Dtd. 2024-04-08		(S ea t No - 3)
4	33516	10.04.	BLAPL	A.K.	C.O	COUR	Order Dtd. 2024-04-09		(S

39	/2024	2024	- 3075/ 2024	MOHANTY	.	T NO. 15			ea t No - 3)
440	33517 /2024	10.04. 2024	WP (C) - 8301/ 2024	BIKRAM SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09	WRIT BRAN CH-3	(S ea t No - 28)
441	33518 /2024	10.04. 2024	BLAPL - 3126/ 2024	H. K. PATRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 28)
442	33519 /2024	10.04. 2024	BLAPL - 3107/ 2024	A. K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 28)
443	33520 /2024	10.04. 2024	BLAPL - 3106/ 2024	A. K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-09		(S ea t No - 28)
444	33154 /2024	10.04. 2024	ABLAP L- 3110/ 2024	HAREKRUSH NA DASH	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 28)
445	33157 /2024	10.04. 2024	ABLAP L- 3092/ 2024	HAREKRUSH NA DASH	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 28)
446	33185 /2024	10.04. 2024	WP (C) - 8421/ 2024	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-04-09	WRIT BRAN CH-4	(S ea t No - 27

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447	33187/2024	10.04.2024	SA-248/1997	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-12		(Seat No - 27)
448	33404/2024	10.04.2024	LAA-37/2008	LAND AQ.OFFICER	GENERAL		Order Dtd. 2024-02-29	FIRST APPEAL	(Seat No - 1)
449	33418/2024	10.04.2024	LAA-5/2019	STATE OF ODISHA	GENERAL		Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No - 5)
450	33419/2024	10.04.2024	LAA-25/2021	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BOLANGIR NEW B.G	GENERAL		Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No - 6)
451	33420/2024	10.04.2024	LAA-44/2023	LAND ACQUISITION OFFICER, KALAHANDI	GENERAL		Order Dtd. 2024-04-02	FIRST APPEAL	(Seat No - 3)
452	33421/2024	10.04.2024	LAA-18/2011	STATE	GENERAL		Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No - 7)
453	33422/2024	10.04.2024	LAA-19/2018	LAND ACQUISITION OFFICER, KALAHANDI	GENERAL		Order Dtd. 2024-03-18	FIRST APPEAL	(Seat No - 4)
454	33423/2024	10.04.2024	LAA-2/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER	GENERAL		Order Dtd. 2024-03-20	FIRST APPEAL	(Seat No - 5)
4	33425	10.04.	MACA-	GOVT. OF	GEN		Order Dtd. 2023-05-19	MISC	(S

55	/2024	2024	544/2018	ODISHA	GENERAL			. APPEAL SEC.	eat No - 9)
456	33426/2024	10.04.2024	WA-1269/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-09-27	WRIT APPEAL	(Seat No - 5)
457	33429/2024	10.04.2024	WP (C) - 672/2011	M/S.HIMANSHU B.DASH	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH-5	(Seat No - 23)
458	33431/2024	10.04.2024	CONTC - 6131/2023	RANAJIT KUMAR DEY	GENERAL		Order Dtd. 5000-01-01	CONTEMPT	(Seat No - 2)
459	33434/2024	10.04.2024	CONTC - 6690/2023	MANAS PATI	GENERAL		Order Dtd. 2024-04-06	CONTEMPT	(Seat No - 7)
460	33436/2024	10.04.2024	WP (C) - 7952/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 20)
461	33438/2024	10.04.2024	WP (C) - 8240/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-2	(Seat No - 9)
462	33441/2024	10.04.2024	LAA-44/2008	SPL.LAND AQ.OFFICE R	GENERAL		Order Dtd. 2024-04-15	FIRST APPEAL	(Seat No - 1)
463	33442/2024	10.04.2024	LAA-23/2011	STATE	GENERAL		Order Dtd. 2024-04-05	FIRST APPEAL	(Seat No

									-7)
464	33443/2024	10.04.2024	BLAPL - 9419/2023	CHANDRAGUPTA PATTNAIK	GENERAL		Order Dtd. 2024-04-09	BAIL-1	(Seat No - 5)
465	33444/2024	10.04.2024	SA-244/1999	STATE	GENERAL		Order Dtd. 2024-04-05	SECOND APPEAL	(Seat No - 4)
466	33445/2024	10.04.2024	BLAPL - 877/2023	AJAY KUMAR PAL	GENERAL		Order Dtd. 2023-12-11	BAIL-2	(Seat No - 8)
467	33446/2024	10.04.2024	WA-2501/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No - 4)
468	33447/2024	10.04.2024	BLAPL - 877/2023	AJAY KUMAR PAL	GENERAL		Petition With Annexures	BAIL-2	(Seat No - 8)
469	33453/2024	10.04.2024	BLAPL - 2400/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-22		(Seat No - 8)
470	33002/2024	10.04.2024	WPC (OAC) - 2006/2014	M R SAHOO	GENERAL		Order Dtd. 2023-02-23	OA Branch	(Seat No - 1)
471	33003/2024	10.04.2024	WP (C) - 41996/2023	R C ROUT	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 103)
4	33004	10.04.	WP (C)	R C ROUT	GEN		Order Dtd. 2024-03-28	WRIT	(S

7 2	/2024	2024	- 41990 /2023		ERA L			BRAN CH (DIV ISIO N BENC H-1)	ea t No - 10 3)
4 7 3	33005 /2024	10.04. 2024	WP (C) - 41992 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-28	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 7 4	33007 /2024	10.04. 2024	WP (C) - 41997 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 7 5	33008 /2024	10.04. 2024	WP (C) - 41988 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 7 6	33010 /2024	10.04. 2024	WP (C) - 41994 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-28	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
4 7 7	33013 /2024	10.04. 2024	WP (C) - 2910/ 2022	P K DASH	GEN ERA L		Order Dtd. 2022-02-03	WRIT BRAN CH-5	(S ea t No - 23)
4 7 8	33015 /2024	10.04. 2024	WP (C) - 41986 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)

479	33020 /2024	10.04. 2024	WP (C) - 41987 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
480	33024 /2024	10.04. 2024	WP (C) - 41984 /2023	R C ROUT	GEN ERA L		Order Dtd. 2024-03-28	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
481	33029 /2024	10.04. 2024	WP (C) - 35956 /2023	A K SWAIN	GEN ERA L		Order Dtd. 2024-04-05	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
482	33031 /2024	10.04. 2024	WP (C) - 6786/ 2019	P K RATH	GEN ERA L		Order Dtd. 2024-04-03	WRIT BRAN CH-5	(S ea t No - 32)
483	33032 /2024	10.04. 2024	WP (C) - 35956 /2023	G C BARIK	GEN ERA L		Order Dtd. 2024-04-05	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
484	33037 /2024	10.04. 2024	OJC- 8476/ 2000	J SAHOO	GEN ERA L		Order Dtd. 2018-04- 09Petition,Annexure,Counte r,Rejoinder,Affidavit,		(S ea t No - 11 1)
485	33039 /2024	10.04. 2024	CONTC - 783/2 024	S K SAHU	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)

4 8 6	33040 /2024	10.04. 2024	CONTC - 828/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 8 7	33041 /2024	10.04. 2024	CONTC - 660/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 8 8	33042 /2024	10.04. 2024	CONTC - 937/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 8 9	33043 /2024	10.04. 2024	CONTC - 938/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 9 0	33044 /2024	10.04. 2024	CONTC - 815/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 9 1	33045 /2024	10.04. 2024	CONTC - 816/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 9 2	33046 /2024	10.04. 2024	CONTC - 797/2 024	N NAYAK	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No - 11 1)
4 9 3	33047 /2024	10.04. 2024	CONTC - 793/2 024	S K SAHU	GEN ERA L		Order Dtd. 2024-04-09		(S ea t No

									-111)
494	33048/2024	10.04.2024	CONTC - 795/2024	S K SAHU	GENERAL		Order Dtd. 2024-04-09	CONT EMPT	(Seat No - 4)
495	33049/2024	10.04.2024	CONTC - 935/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
496	33050/2024	10.04.2024	CONTC - 936/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
497	33051/2024	10.04.2024	CONTC - 748/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
498	33052/2024	10.04.2024	CONTC - 744/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
499	33053/2024	10.04.2024	CONTC - 759/2024	S K SAHU	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
500	33054/2024	10.04.2024	CONTC - 747/2024	N NAYAK	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
501	33055/2024	10.04.2024	CONTC - 760/2024	S K SAHU	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
500	33056/2024	10.04.2024	CONTC -	N NAYAK	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)

2			741/2024		L				t No - 4)
503	33057/2024	10.04.2024	CONTC - 749/2024	S K SAHU	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
504	33058/2024	10.04.2024	CONTC - 758/2024	S K SAHU	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
505	33059/2024	10.04.2024	CONTC - 754/2024	S K SAHU	GENERAL		Order Dtd. 2024-04-09		(Seat No - 4)
506	33060/2024	10.04.2024	RFA-49/2002	M NAYAK	GENERAL		Order Dtd. 2021-12-18Appealmemo,	FIRST APPEAL	(Seat No - 5)
507	33064/2024	10.04.2024	BLAPL - 338/2023	D SAHU	GENERAL			BAIL -1	(Seat No - 5)
508	33065/2024	10.04.2024	WA-354/2018	J SAHOO	GENERAL		Order Dtd. 2022-10-27Appealmemo, Annexure, Counter, Rejoinder, Entire Order,	WRIT APPEAL	(Seat No - 6)
509	33066/2024	10.04.2024	WP (C) - 8756/2019	S PANDA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-7	(Seat No - 5)
510	33067/2024	10.04.2024	SA-203/1980	G S DAS	GENERAL		Order Dtd. 9999-12-31Petition, Misc.case, Entire Order,		(Seat No - 5)
5	33326	10.04.	WA-	P K	GEN		Order Dtd. 2023-11-23	WRIT	(S

1 1	/2024	2024	2521/ 2023	ROUTRAY	ERA L			APPE AL	ea t No - 4)
5 1 2	33328 /2024	10.04. 2024	WP (C) - 43200 /2023	M BEHERA	GEN ERA L		Order Dtd. 2024-03-05	WRIT BRAN CH-4	(S ea t No - 38)
5 1 3	33338 /2024	10.04. 2024	BLAPL - 2378/ 2014	DILLIP SAMAL	GEN ERA L		Order Dtd. 2014-05-14		(S ea t No - 38)
5 1 4	33376 /2024	10.04. 2024	BLAPL - 8646/ 2023	SRINIBASH MOHANTY	GEN ERA L		Order Dtd. 2024-03-19	BAIL -2	(S ea t No - 9)
5 1 5	33380 /2024	10.04. 2024	WP (C) - 22273 /2017	H JENA	GEN ERA L		Order Dtd. 2024-03-28	WRIT BRAN CH-8	(S ea t No - 41)
5 1 6	33382 /2024	10.04. 2024	WP (C) - 8549/ 2019	P K DASH	GEN ERA L		Entire Order	WRIT BRAN CH-7	(S ea t No - 18)
5 1 7	33385 /2024	10.04. 2024	WP (C) - 3023/ 2024	N MALLICK	GEN ERA L		Order Dtd. 2024-02-12	WRIT BRAN CH-6	(S ea t No - 35)
5 1 8	33387 /2024	10.04. 2024	CRLA- 138/2 015	P. K. BARIK	GEN ERA L		Order Dtd. 2024-04-08	CRIM INAL APPE AL	(S ea t No - 5)
5	33389	10.04.	CRLMC	B B DAS	GEN		Order Dtd. 2024-03-11	CRIM	(S

19	/2024	2024	- 461/2 024		ERA L			INAL MISC	ea t No - 7)
520	33391 /2024	10.04. 2024	BLAPL - 1187/ 2024	J P KAR	GEN ERA L		Order Dtd. 2024-04-06	BAIL -1	(S ea t No - 2)
521	33394 /2024	10.04. 2024	BLAPL - 12102 /2023	J P KAR	GEN ERA L		Order Dtd. 2024-04-10	BAIL -1	(S ea t No - 3)
522	33396 /2024	10.04. 2024	ABLAP L- 13148 /2020	B SAMAL	GEN ERA L		Order Dtd. 2022-02-24	BAIL -2	(S ea t No - 16)
523	33399 /2024	10.04. 2024	MACA- 1087/ 2012	C R NAYAK	GEN ERA L		Order Dtd. 2014-02-26	MISC . APPE AL SEC.	(S ea t No - 7)
524	33401 /2024	10.04. 2024	WP (C) - 27379 /2019	B K DAS	GEN ERA L		Order Dtd. 2024-04-08	WRIT BRAN CH-2	(S ea t No - 6)
525	33402 /2024	10.04. 2024	CONTC - 2045/ 2024	N K ROUT	GEN ERA L		Order Dtd. 2024-04-06	CONT EMPT	(S ea t No - 9)
526	33403 /2024	10.04. 2024	CONTC - 2047/ 2024	N K ROUT	GEN ERA L		Order Dtd. 2024-04-06		(S ea t No - 9)
527	33405 /2024	10.04. 2024	OJC- 5549/ 1997	P K PATRA	GEN ERA L		Order Dtd. 2000-07-24		(S ea t No -

								9)
5 2 8	33406 /2024	10.04. 2024	OJC- 4705/ 1993	P K PATRA	GEN ERA L		Order Dtd. 2007-10-30	(S ea t No - 9)
5 2 9	33409 /2024	10.04. 2024	FA- 16/19 55	B K PATI	GEN ERA L		Order Dtd. 9999-12- 31Petition,Annexure,Entire Order,	(S ea t No - 9)
5 3 0	33448 /2024	10.04. 2024	FA- 427/1 981	MANDAR	GEN ERA L		Order Dtd. 9999-12-31	(S ea t No - 9)

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